## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:1723 ANSWERED ON:16.07.2009 FLOUTING OF AIRCRAFT SAFETY RULES Roy Shri Nripendra Nath

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether National Carrier Air India or any private airlines had recently flouted Aircraft Safety Rules and the Cabin Crew Safety Manual by allowing untrained cabin crew on Board;
- (b) if so, the reasons therefor;
- (c) whether responsibilities have been fixed in this case;
- (d) if so, the action proposed to be taken against the officials held guilty;
- (e) whether Directorate General of Civil Aviation has reported flouting of Cabin Safety norms routinely by National Aviation Company of India Limited or any private airlines; and
- (f) if so, the steps being taken by the Government to prevent recurrence of such incidents?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a): No, Sir.

(b), (c) and (d): Do not arise.

(e): No Sir.

(f): Does not arise.